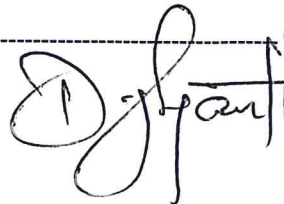


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.56/ 2017	-	For hearing	66	Burrito Restaurants Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. DUSHYANTHA KUMAR 9341223937	Petitioner	

**ORDER**

PCS for Petitioner is present. He informed the Tribunal that, he has already filed list of documents in the registry regarding advertisement and postal acknowledge sent to the Creditors. ROC/RD reports are filed. For further hearing list it on 13/11/2017.

  
**Member (T)**

  
**Member (J)**